

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION


No. 7800 / Checker
III -6-2/2007

Bilaspur, Dated 27th July, 2019

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1	Shri Abhinav Dahariya, J.M.F.C., Dhamtari presently posted at Bilaspur,	Bilaspur	Bilaspur
2	Ku. Shweta Goswami, J.M.F.C., Dhamtari,	Dhamtari	Dhamtari
3	Shri Rahul Kumar J.M.F.C.. Dhamtari.		
4	Shri Ravi Kumar Mahobia. J.M.F.C.. Raigarh	Raigarh	Raigarh
5	Ku. Akansha Beck. J.M.F.C.. Raigarh		
6	Shri Alok Pandey J.M.F.C., Surajpur,	Surajpur	Surajpur
7	Shri Suresh Toppo, J.M.F.C., Baikunthpur	Baikunthpur	Koria (Baikunthpur)
8	Shri Narendra Kumar Tendulkar, J.M.F.C., Kawardha	Kawardha	Kabirdham
9	Ku. Ruchi Mishra, J.M.F.C., Durg,	Durg	Durg
10	Ku. Ankita Kaushik, J.M.F.C., Durg, ,		
11	Shri Rajat Kumar Nirala, J.M.F.C.; Durg,		
12	Shri Vivek Kerketta, J.M.F.C., Durg,		
13	Ku. Ankita Kashyap, J.M.F.C., Durg,		
14	Shri Prashant Kumar Dewangan, J.M.F.C., Durg,		
15	Ku. Akanksha Saxena, J.M.F.C., Durg.	Balodabazar	Balodabazar
16	Ku. Ankita Madanlal Gupta, J.M.F.C., Balodabazar		

BY ORDER OF THE HIGH COURT


27.07.2019
(Deepak Kumar Tiwari)
I/c Registrar General